

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 619
CP-143/59/PB/2020

IN THE MATTER OF:

**M/s. Easypolicy Insurance Web Aggregators
Pvt. Ltd. and Ors.**

...APPLICANT

Vs.

M/s. National Securities Depository

...RESPONDENT

Section

U/s 59 of Comp. Act, 2013

Order delivered on 25.04.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

**:Mr. Arun Sri Kumar and Ms.
Mansi Binjrajka, Advs.,**

For the Respondent

**:Mr. D.S.Chauhan, Adv., Mr.
Shikher Badial, Adv, all for NSDL
(R-1), Mr. Siddharth Nath, Ms.
Khushboo Hora, Mr. Anunay
Chowdhary and Mr. Asjad
Hussain, advocates appearing for
Respondent No. 3 & 4**

ORDER

Ld. Counsel on behalf of the Petitioner is present. Ld. Counsel on behalf of the R-3 and R-4 is also present. Since, the order in the connected matter has been heard and reserved. List the matter on **13.06.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)